CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Civil Contempt Petition No.200/00062/2017

(in OA 200/00630/2016)

Jabalpur, this Tuesday, the 03rd day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Archeological Survey of India Workers Union, Through its Secretary Deepak Raikwar S/o Phool Chand Raikwar Aged about 35 years Head office at Jantar Mantar Sansad Marg New Delhi 110001 Branch Bhopal Circle Bhopal M.P. 462001
- 2. Mukesh Pandey S/o Lalan Pandey
 Aged about 30 years, R/o 6/67 C Type Police Line Nehru
 Nagar Bhopal (M.P.) 462001 -Petitioners
 (By Advocate -Shri SK. Yadav proxy counsel for Shri Vipin Yadav)

Versus

- Usha Sharma
 Director General Union of India,
 Department of Archeological Survey of India,
 Janpath New Delhi 110011
- Mritunjay Saini
 Deputy Director (Administration),
 Government of India,
 Archeological Survey of India
 Janpath New Delhi 110011
- 3. Zulfikar Ali Superintendent
 Department of Archeological Survey of India,
 GTB complex B Block TT Nagar,
 New Market Bhopal M.P. 462001 Respondents

(By Advocate –Shri B.K. Mishra, proxy counsel for Shri K.N. Pethia)

ORDER (Oral)

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By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner against the non-compliance of the order dated 08.09.2017 passed by this Tribunal in Original Application No.200/00630/2016.

- 2. Learned counsel for the respondents submits that he has filed the reply/compliance report wherein it has been mentioned that the respondent-department has complied the order in letter and spirit and decision has already been communicated to the applicant.
- **3.** In view of the above, this Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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